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## Tamil Nadu Prohibition Of Forcible Conversion Of Religion (Repeal) Act, 2006

#### 10 of 2006

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# Tamil Nadu Prohibition Of Forcible Conversion Of Religion (Repeal) Act, 2006

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An Act to repeal the Tamil Nadu Prohibition of Forcible Conversion of Religion Act, 2002. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-seventh Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on June 6, 2006 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No. 131, page 36, dated June 7, 2006.

### 1. Short Title And Commencement :-

- (1) This Act may be called the Tamil Nadu Prohibition of Forcible Conversion of Religion (Repeal) Act, 2006.
- (2) It shall be deemed to have come into force on the 18th day of May 2004.

### 2. Repeal :-

The Tamil Nadu Prohibition of Forcible Conversion of Religion Act, 2002 (Tamil Nadu Act 56 of 2002) is hereby repealed.